

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.328 & 329/RPR/2016  
निर्धारण वर्ष / Assessment Years : 2011-12 & 2012-13.

Ashok Kumar Mittal, .....अपीलार्थी / Appellant  
Opp. Dr. Banshi Lal Mahto, Sitamani,  
Korba (C.G.).

PAN : ABOPM8824H.

बनाम / V/s.

The Jt. Commissioner of Income Tax,  
Range – 1, Bilaspur. ....प्रत्यर्थी / Respondent

Assessee by : None.  
(Withdrawal Application filed.)

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 12.03.2021  
घोषणा की तारीख / Date of Pronouncement : 12.03.2021

**आदेश / ORDER**

The appeals filed by the assessee are directed against the separate orders passed by the Commissioner of Income Tax (Appeals)-Bilaspur, (C.G.) on 30.05.2016 in relation to the assessment years 2011-12 and 2012-13.

2. Before us, the appellant filed a letter dated nil seeking permission to withdraw the appeal on the ground that the issue involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copies of Form No.3 issued by the Principal Commissioner of Income Tax, (Central), Bhopal.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the appeals stand dismissed as withdrawn.

5. In the result, the appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on 12<sup>th</sup> day of March, 2021.

**Sd/-**  
**(S.S. VISHWANETHRA RAVI)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 12<sup>th</sup> March, 2021.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A), Bilaspur.
4. The Pr.CIT, Bilaspur (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "राईपूर" बेंच, पुणे / DR, ITAT, "RAIPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.